

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:1680  
ANSWERED ON:22.07.2014  
SALE OF RICE  
Patil Shri Bheemrao Baswanthrao

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

(a) whether the farmers of Telangana are unable to sell their paddy/rice despite the presence of adequate number of rice mills in the States; and

(b) if so, the details thereof and the reasons therefor along with the corrective steps taken to mitigate the problem of the farmers?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI RAOSAHEB PATIL DANVE)

(a) & (b): No, Madam. There have been no complaints received either by Food Corporation of India (FCI) or by Government from the farmers in Telangana state during Kharif Marketing Season (KMS) 2013-14 regarding inability to sell their Paddy/rice.

Details of Paddy procured by the State Government and millers under Minimum Support Price (MSP) operations during KMS 2013-14 is as under :

| KMS Paddy procurement (in tons) |             |                     |
|---------------------------------|-------------|---------------------|
|                                 | State govt. | Millers Total       |
| 2013-14 (as on                  | 24,53,096   | 53,40,610 77,93,706 |

17.07.2014)